

Shri T. S. A. Chettiar: Are the incomes of Corporations, the share moneys of which are wholly Government, subject to income-tax?

Shri M. C. Shah: Yes, Sir. The position is this. If the concern is run as a Department of Government, then they are not assessable, but when they are corporations of companies then they are assessable, even though Government hold cent per cent of the shares.

Kumari Annie Mascarene: May I know whether the titanium industries in Travancore-Cochin paid any income-tax and if so how much?

Shri M. C. Shah: I have not got the figures now.

Kumari Annie Mascarene: It is a semi-Government concern.

Shri Damodara Menon: Are corporations under different State Governments also assessed to income-tax?

Shri M. C. Shah: As I have already stated if it is run as a State department then they are not assessable; but if they are formed into corporations or companies, even though cent per cent shares are held by the States, they are assessed.

Shri T. S. A. Chettiar: Will he give us examples of such concerns which are run as departments and which are not assessable?

Shri M. C. Shah: I have not got that information at the moment. I have got figures which are assessable.

Shri T. S. A. Chettiar: For example, is the Hindustan Aircraft Factory assessed to income-tax?

Shri M. C. Shah: The Hindustan Aircraft Factory will be assessed.

Dr. M. M. Das: May I know the total number of State trading corporations?

Shri M. C. Shah: I have not got the total number; but they are not more than ten perhaps. I have got a list of some; shall I read them?

Mr. Deputy-Speaker: No.

COMMON CADRE OF SERVICES IN PART 'C' STATES

*826. **Shri M. L. Dwivedi:** Will the Minister of Home Affairs be pleased to state:

(a) whether there is any proposal for having a common cadre of services for all the Part 'C' States;

(b) whether it is a fact that the Chief Ministers of Part 'C' States who gathered at a conference at Ajmer discussed the issue and communicated the results of their deliberation in this connection to the Ministry of States;

(c) whether the Government of India have come to any decision on the subject;

(d) if so, whether any scheme has been prepared and by what time is it likely to come into operation; and

(e) what are the recommendations of the Chief Ministers of Part 'C' States on the subject?

The Deputy Minister of Home Affairs (Shri Datar): (a), (b) and (e). The Chief Ministers of some of Part 'C' States discussed matters of common interest including the question of recruitment to services in Part 'C' States, and the question of a common cadre of gazetted officers. They realised that from a practical point of view the question presented some administrative difficulties, and they recommended as a first step the constitution of a Public Service Commission for Himachal Pradesh, Delhi and Ajmer. They also recommended that the question of other Part 'C' States coming under a common Public Service Commission and a common cadre of officers might be considered at a later date.

(c) and (d). The matter is under active consideration in consultation with the Union Public Service Commission. A final decision is likely to be reached in the near future.

Shri M. L. Dwivedi: May I know in how many States the reorganisation of services has taken place, and in effecting such reorganisation has care been

taken to safeguard the cadres, scales of pay etc. of the State employees?

Shri Datar: The question of a common cadre is under consideration. The matter is reaching final stages so far as Bombay and Saurashtra are concerned. In the other cases the matter is still at an earlier stage.

Shri M. L. Dwivedi: May I know whether it is a fact that Hindi knowing personnel in the services in these States have been placed at a great disadvantage irrespective of the fact that they have got a record of efficient service during the previous rulers' time?

Shri Datar: We have no information.

Shri N. Somana: May I know what proposals have been made as regards Coorg?

Shri Datar: So far as Coorg is concerned, there is no question of a common cadre with other Part C States; but some attempts are being made to have a common cadre with Mysore in respect of certain services.

Shri N. M. Lingam: May I know whether Government is proceeding on this matter on the basis that Part C States will be a permanent feature in the set up of the country?

Shri Datar: We are proceeding on the basis that at present they form a part of the Indian Constitution.

Shri Heda: In view of the fact that there is a growing opinion to merge these Part C States with the neighbouring States, are Government thinking of the feasibility of having a common cadre and Public Service Commission with the neighbouring States which speak the same language?

Shri Datar: That question also is being considered and the matter has been put to some of these Part C States also.

CENTRAL BOARD OF EDUCATION

*827. **Shri M. L. Dwivedi:** Will the Minister of Education be pleased to state:

(a) the number and names of Part 'C' States which are to be united in

the matter of education and placed under the jurisdiction of a proposed Central Board of Education;

(b) whether the scheme for the proposed Central Board of Education has been circulated to Part 'C' States for acceptance;

(c) which of the States are not willing to take advantage of this Central Board; and

(d) by what time is this Central Board of Education likely to begin functioning?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (d). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 30].

श्री एम० एल० द्विवेदी : मैं पूछना चाहता हूँ कि इस सम्बन्ध में अभी तक क्या प्रगति हुई है ?

श्री कों० डी० बालवीय : जो कुछ इस में काम हुआ है वह इस बयान में दिया जा चुका है। बोर्ड बन चुका है और उस का हेडक्वार्टर अजमेर है और काम हो रहा है।

श्री एम० एल० द्विवेदी : मैं यह भी जानना चाहता हूँ कि जैसा कि इस स्टेटमेंट में लिखा हुआ है दिल्ली राज्य भी इस बोर्ड में अभी शामिल नहीं हुआ है। जब कि एज्यूकेशन का केन्द्रीय बोर्ड तैयार हुआ है तो कौन से कारण हैं कि उस के अन्दर दिल्ली राज्य शामिल नहीं हुआ है, और क्या अब कोशिश की जा रही है कि दिल्ली राज्य इस में शामिल हो जाय ?

مستتر آف ایجوکیشن اینڈ نیچرل

ریسورسز اینڈ سائنٹیفک (مولا)

آزاد : اس کا سبب تو دلی سے

پوچھنا چاہئے -

[The Minister of Education and Natural Resources and Scientific Re-